

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-04/2013/10515 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gautam Baruah,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the 24th October, 2024.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJKA/8677/2024 dtd. 21.10.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 24.10.2024 and 25.10.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 24.10.2024 till the evening of 27.10.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-04/2013/10516 /A, dated , 24-10-2024

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Handwritten Signature]